CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.063/00666/2019 Chandigarh, this the 4th day of July, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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Smt. Kirti Puri W/o Sh. Sanjeev Kumar Puri, Head of the Department, Institute of Hotel Management, Kufri, Shimla, Himachal Pradesh – 171012.

....Applicant

(Present: Mr. Ajay Sharma, Advocate)

Versus

- 1. The Institute of Hotel Management and Catering and Nutrition, Kufri, Shimla through its Chairman 171012.
- 2. NCHMCT, A-34, Sector 62, Noida 201309 (U.P.) through its CEO.
- 3. Ministry of Tourism, C-1 Hutments, Dara Shukoh Road, New Delhi 110011 through its Additional Director General.
- 4. Institute of Hotel Management, Kufri, Shimla, Himachal Pradesh, through its Principal Incharge 171012.

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

After arguing for some time, learned counsel seeks and is granted permission to withdraw this O.A., to enable the applicant to file a fresh one, with better particulars.

(SANJEEV KAUSHIK) MEMBER (J) Dated: 04.07.2019

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